

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) CHENNAI

OA NO. 54 OF 2016 (SZ)

BETWEEN:

Suo Moto

...

Appellant

AND:

Government of Karnataka  
Rep by its Chief Secretary,  
Bengaluru.

...

Respondent

**Measures undertaken/implemented/objections of Bruhat Bengaluru  
Mahanagara Palike (BBMP)**

I, Gaurav Gupta, I.A.S., Chief Commissioner, Bruhat Bengaluru Mahanagara Palike, N.R.Square, Bengaluru, do hereby state as follows:

01. I submit that, I have been working as Chief Commissioner, BBMP from 01-04-2021 and I know the facts of the case on the basis of the records available and on the basis of the discussions held with Chief Engineer(SWD), Chief Engineer(East), Joint Director(Animal Husbandary), Superintending Engineer(Lakes) and Assistant Executive Engineer(K.G.Halli). The information is given herein below in a tabular form submits measures undertaken/ implemented/ objections of Bruhat Bengaluru Mahanagara Palike (BBMP).

Sl	Suggestions of the Joint Committee in the report dt 10/08/2020	Reply/Compliance
01.	To remove accumulated floating debris / solid waste from wetland and main water body of Ulsoor Lake.	The recommendation of the Joint Committee is complied.
02.	To provide / install appropriate screen to arrest entry of floating matter at each stage i.e. Secondary drain to Primary drain, at regular interval may be of 1000 m in Primary drain. Also to develop system to remove accumulated debris	In order to: 01. Provide/install an appropriate screen to arrest entry of floating matter at each stage i.e., Secondary drain to Primary drain at regular interval at a distance of 1000 mtr each in Primary drain. 02. Develop system to remove

from the screen on regular interval to protect and improve its functionality, also ensure disposal of debris removed to SWM processing facility. In addition, a section of 0.8 M width and 0.6 M depth pilot drain shall be constructed at the middle in all primary and secondary drains to carry dry weather flow and will help in collecting / removing solid waste. BBMP may explore deputing scavengers for supervising and removing of solid wastes from the drains. To provide silt traps at appropriate locations in the primary and secondary drains to avoid carryover of silts to the Lakes and easy removal from the drains too.

accumulated debris from the screen on regular interval to protect and improve its functionality.

03. A section of 0.8 m width and 0.6 m depth pilot drain would be constructed at the middle in all Primary and Secondary drain to carry dry weather flow and in collecting/removing solid waste
04. Providing silt traps at appropriate locations in the primary and secondary drains to avoid carry over of silts to the lakes and for easy removal from the drains.

In so far as, Ulsoor Lake is concerned, BBMP wish to state that, there are two primary drains called C-100 commencing from Palace Grounds of a length of 4 kms., C-200 commencing from Jaymahal of a length 4.12 kms. C-200 has four Secondary drains, each having a length of about 2 kms., Thus, the total length is around 18 kms.,

All along these drains, there is BWSSB UGD lines passes beneath the drain. At places and at regular intervals, there are "man-holes". They are projecting, inside the drain, but above the bed of the drain of the height of 1.5 mtrs to 2 mtrs. They are the main obstacles for the easy flow of the drain water. At times, these man-holes would woose out and spil into the drain and leading to Ulsoor Lake, causing huge odour.

The BWSSB needs to be involved in the matter in question, in speed up the work.

A detailed project report(DPR) would be obtained from an expert with estimate and allocation would be sought from the government. For this, some time is required

		<p>preferably could be included in the ensuing budget year 2022-23. The work would be under taken in phased manner, as per the budget allocation. In the meantime, in taking the issue forward, a line estimate would be prepared and would be submitted for further needful in the matter.</p> <p>In so far as, deputing scavengers not only for supervising but also for removing of solid wastes from the drains is concerned, BBMP has certain reservations to the issue in question. Such step would be taken only where drains are dry. In case of wet drains, (they are usually wet) it may not be possible in deputing scavengers for that work, in view of the provisions of the Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013 and the other concerned enactments.</p> <p>However, work of supervising and removing of solid waste from the drains, is not stopped. It is being carried by deploying machineries such as Proclaimers /excavators.</p> <p>In so far as, floating materials removed from the drain is concerned, it would be transported to processing unit. The silt removed from the drain to the designated landfill sites.</p> <p>The work of obtaining grant allocation from the Government, obtaining DPR, floating of tenders and their acceptance, and completion of the works, would taken considerable time.</p> <p>Till then, as a temporary measure, floating materials would be arrested by putting trash barriers, wherever necessary and all other steps including routine maintenance through annual maintenance would be under taken.</p>
03.	The existing screen provided to arrest entry of	In so far as, providing screen to arrest entry of floating debris into

floating debris into wetland found inadequate and BBMP has planned to install floating screen for the same. The committee of the opinion that the entry of water during wet weather is nothing but a diluted wastewater /sewage and carries lot of organic wastes along with it. The existing treated sewage from BWSSB STP (2 MLD) and MEG STP (100 KLD) may be adequate to maintain the water level of Ulsoor Lake. So, it is suggested to replace the existing weir with sluice gates to stop entry of diluted sewage into wetland / Ulsoor Lake.

wet land is concerned, the answer that, the Joint Committee on 28-07-2021, at the time its visit observed that the screen provided to arrest entry of floating debris into wet land is replaced with 24m wide floating barrier. And the said observation has been taken as complied.

The office of the Chief Engineer (Lakes), BBMP has received the copy of the order No.UDD 307 CSS 2020, dated:27-07-2021, issued by the Government of Karnataka under which a provision for Trash Barriers for selected lakes in BBMP limits to avoid the Solid Waste entering into the lakes, has been made and in this respect an allocation of Rs.400.00 lakhs is sanctioned(allocation is under 15<sup>th</sup> Finance Commission) (copy enclosed as **Document No.1**). The BBMP has selected Ulsoor Lake, in the above said provision and has decided to replace the existing weir with sluice to stop entry of diluted sewage into wetland/Ulsoor Lake, by utilizing Rs.200.00 lakhs both in respect of replacing existing weir with sluice gates and in providing Cascade Aerators, with online monitoring system to monitor water quality.

There is some delay in floating tenders. The file was under process in various departments of BBMP. That apart, in view of coming into force of "Election Code of Conduct", (elections to be held to the Legislative Council), which is going expire on 16-12-2021. Immediately thereafter, tenders would be floated and immediate steps would be taken in replacing the

		existing weir with sluice gates to stop entry of dilute sewage into wetland/Ulsoor Lake and in providing Cascade Aerators for discharging treated sewage into wetland.
04.	The treated water from STPs shall be discharged into wetland structure after complete cleaning to act as polishing process for removal of remaining suspended solids and biological oxygen demand making the water more hygienic and environmentally safe before release in to main course of Lake.	The recommendation of the Joint Committee is complied.
05	To provide Cascade Aerators for discharging treated sewage into wetland helps in removing odour due to Hydrogen Sulfide, if any. Also micro bubblers and fountains may be planned by ensuing available D.O., if required.	Vide answer given to SI No.3
06.	To install online monitoring system to assess the water quality of Ulsoor Lake on real time monitoring basis at appropriate location. Until installation of online system, BWSSB may start monitoring pH, DO and Temperature on daily basis along with STP monitoring records.	
07.	To renew the consent issued by KSPCB under the Water (Prevention & Control of Pollution) Act, 1974 for operating Slaughter House and 50 KLD ETP immediately. To upgrade and operate the	1. BBMP has applied for renewal of consent for operation of Slaughter House and 50 KLD ETP to KSPCB through online on 01-10-2021(copy enclosed as Document No.2). It is true that, the slaughter house is in

ETP complying to the effluent discharge Standards and also to recycle the treated water for slaughter house washing/cleaning purposed. The effluent generated from mutton stalls located within slaughter house premises shall be treated in ETP and not to dispose directly into UGD. Also to implement the Notification No.PCB/WMC/SEO/2013-14/6271 dated 05.02.2014 issued by KSCB as per the Guidelines for Slaughter House prepared by CPCB

operation since 30/06/2009. The unit, being the only one unit, particularly for large animals(for slaughtering buffelows), in Bengaluru City, having a population more than 1,30,00,000 and as such has to run in view of absolute necessity and being essential.

2. In the event of, unit not being run, there could be several illegal slaughter houses, leading to animal waste being lead to storm water drains and lakes, eventually leading to ground water pollution.
3. In order to upgrade and operate the ETP after complying with the "effluent discharge standards and also in recycling the treated water of slaughter house and recycling of washed water".
4. Estimate was prepared for a period of one year in respect of upgradation and maintenance effluent treatment plant, which runs into Rs.87,03,000/-, for which job number certificate was obtained bearing No:060-21-000001 on 03-07-2020(copy enclosed as **Document No:3**).
5. Tender was floated on 02-09-2021. Only two bidders participated. Both were disqualified on technical grounds.
6. A decision was taken on 20-09-2021, to have a detailed project report in respect of upgradation and modernization of ETP with civil works.
7. Immediate steps are being taken in appointing an expert consultant in drafting a detailed project report, to

		<p>whom instructions would be given to prepare DPR after observing specific observations appearing in the order dated:27-10-2021.</p> <ol style="list-style-type: none"><li>8. Immediately after obtaining a DPR, it would be submitted to the KSPCB for approval. After their approval, tenders would be floated.</li><li>9. In respect of civil works in the unit, an allocation of Rs.75.00 lakhs is made available under "budget Code 05-220410 Repairs and Maintenance - Building Slaughter Houses / Abattoir P2166", viz., Rs.25.00 lakhs each to the works of large animal section, small animal section and Bhoty Stalls in large and small animal sections (copy enclosed (vide SI No.9) as Document No.4).</li><li>10. The effluent generated from Mutton Stalls located within the slaughter house premises coming from "large animal section", "small animal section" and from Bhoty Stalls joins ETP and they are not being disposed of directly into UGD.</li><li>11. The guidelines issued by the KSPCB dated:05-02-2014 would be followed and it would be incorporated in the DPR.</li><li>12. The inspection report of the KSPCB and sample analysis report, has shown the concentrations against the standards concerning various parameters. Once ETP is upgraded by utilizing the grants then, concentrations would comply with the discharge standards with reference to COD, TDS and</li></ol>
--	--	--

		<p>Chloride.</p> <p>13. After such upgradation of ETP, it would work scientifically. Rusted Aerators and Pumps would be removed in such upgradation. After upgradation, discharge from ETP would be regular and pipes to filtration unit would be proper. There would be no question of storage of effluents in the ETP. Some period is required for such upgradation and modernization including preparation of DPR viz., one year.</p>
--	--	--

02. I submit that, the report, as directed in para No.5 of the order dated:23-09-2021, is obtained from the concerned officer, Shri.Ravi and the same is being submitted separately.

03. I submit that, it is true that, there some delay and some time is required in implementing the directions issued by the Hon'ble National Green Tribunal and an attempt has been made in explaining the reasons for the same. On behalf of BBMP, my apologies may please be accepted.

**WHEREFORE,** it is prayed that, environment compensation, recommended by the committee may not be imposed on BBMP in the public interest and every effort would be placed, in carrying out the directions issued by the Hon'ble National Green Tribunal. The concerned Chief Engineers have been instructed to follow the directions scrupulously.



(GAURAV GUPTA)

Chief Commissioner  
 CHIEF COMMISSIONER  
 Bruhat Bengaluru Mahanagara Palike  
 BRUHAT BENGALURU MAHANAGARA PALIKE  
 Bengaluru

Place: Bengaluru

Date: 18-11-2021



### ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ನಡವಳಿಗಳು

**ವಿಷಯ:** ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರಪಾಲಿಕೆಗೆ (ಬಿಬಿಎಂಪಿ) 15ನೇ ಹಣಕಾಸು ಆಯೋಗದ ಅನುದಾನದಡಿಯಲ್ಲಿ 2020-21ನೇ ಸಾಲಿಗೆ ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ಹಾಗೂ ನೀರು ಸರಬರಾಜು ಸುಧಾರಣೆಗಾಗಿ ಬಿಡುಗಡೆಯಾಗಿರುವ ರೂ. 279 ಕೋಟಿಗಳ ಮೊತ್ತದ ಸೂಕ್ಷ್ಮ ಮಟ್ಟದ ಕ್ರಿಯಾಯೋಜನೆಗೆ (Micro Plan) ಅನುಮೋದನೆ ನೀಡುವ ಬಗ್ಗೆ.

- ಓದಲಾಗಿದೆ:**
- 1) ಕೇಂದ್ರ ಹಣಕಾಸು ಸಚಿವಾಲಯ, ನವದೆಹಲಿ ರವರ ಪತ್ರ ಸಂಖ್ಯೆ: 15(2)FC-XV/FCD/2020-25, ದಿನಾಂಕ: 01-06-2020.
  - 2) ಸರ್ಕಾರದ ಆದೇಶಗಳ ಸಂಖ್ಯೆ: ನಅಇ 307 ಸಿಎಸ್‌ಎಸ್ 2020, ದಿ: 07-11-2020 ಮತ್ತು ದಿ: 30-03-2021.
  - 3) ಆಯುಕ್ತರು, ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರಪಾಲಿಕೆ ರವರ ಪತ್ರ ಸಂಖ್ಯೆ: ಮು.ಆ/ಪಿಆರ್-46/21-22, ದಿ: 05-05-2021.
  - 4) ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆಯ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಯವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ದಿನಾಂಕ: 05-07-2021ರಂದು ಜರುಗಿದ ಸಭೆಯ ನಡವಳಿಗಳು.

#### ಪ್ರಸ್ತಾವನೆ:

ಮೇಲೆ ಓದಲಾದ ಕ್ರ.ಸಂ. (1)ರಲ್ಲಿ, ಕೇಂದ್ರ ಹಣಕಾಸು ಸಚಿವಾಲಯವು 15ನೇ ಹಣಕಾಸು ಆಯೋಗದ ಅನುದಾನದ ಹಣವನ್ನು ನಗರ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳಿಗೆ ಬಿಡುಗಡೆ ಮಾಡುವ ಬಗ್ಗೆ ಕಾರ್ಯಕಾರಿ ಮಾರ್ಗಸೂಚಿಗಳನ್ನು ಹೊರತಂದಿರುತ್ತದೆ. ಅದರಂತೆ, ಒಂದು ದಶಲಕ್ಷಕ್ಕಿಂತ ಮೇಲ್ಪಟ್ಟು ಜನಸಂಖ್ಯೆಯಿರುವ ನಗರ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳಿಗೆ ನೀರು ಸರಬರಾಜು (ಮಳೆ ನೀರು ಕೊಯ್ಲು ಹಾಗೂ ಮರುಬಳಕೆ ಸೇರಿದಂತೆ) ಹಾಗೂ ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ಸುಧಾರಣೆಗಾಗಿ 15ನೇ ಹಣಕಾಸು ಆಯೋಗದ ಅನುದಾನವನ್ನು ಬಿಡುಗಡೆ ಮಾಡಲು ಕೇಂದ್ರ ವಸತಿ ಮತ್ತು ನಗರ ವ್ಯವಹಾರಗಳ ಮಂತ್ರಾಲಯವನ್ನು ನೋಡಲ್ ಮಂತ್ರಾಲಯವನ್ನಾಗಿ ಮಾಡಿದ್ದು, ರಾಜ್ಯ ಸರ್ಕಾರಗಳೊಂದಿಗೆ ಸಮಾಲೋಚಿಸಿ, 15ನೇ ಹಣಕಾಸು ಆಯೋಗದ 2020-21ನೇ ಸಾಲಿನ ವರದಿಯ ಅನುಬಂಧ-5.6 ರಲ್ಲಿನ ನಿಯತಾಂಕಗಳ ರೀತ್ಯಾ 2020-25ನೇ ಅವಧಿಗೆ ನಗರವಾರು ಹಾಗೂ ವಾರ್ಷಿಕವಾರು ಗುರಿಗಳನ್ನು ಅಭಿವೃದ್ಧಿಪಡಿಸಿ, ಎರಡು ಸಮಾನ ಕಂತುಗಳಲ್ಲಿ ಹಣವನ್ನು ಅಂತಹ ನಗರಗಳಿಗೆ ಬಿಡುಗಡೆ ಮಾಡಲು ಶಿಫಾರಸ್ಸು ಮಾಡುವಂತೆ ತಿಳಿಸಲಾಗಿರುತ್ತದೆ. 2020-21ನೇ ಸಾಲಿಗೆ ಬೆಂಗಳೂರು ಮಹಾನಗರಕ್ಕೆ ನೀರು ಸರಬರಾಜು ಹಾಗೂ ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ಸುಧಾರಣೆಗಾಗಿ ರೂ. 279 ಕೋಟಿಗಳನ್ನು ನಿಗದಿಪಡಿಸಲಾಗಿರುತ್ತದೆ.

ಮೇಲೆ ಓದಲಾದ ಕ್ರ.ಸಂ. (2)ರ ಆದೇಶಗಳನ್ವಯ, ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರಪಾಲಿಕೆಗೆ ನೀರು ಸರಬರಾಜು ಹಾಗೂ ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ಸುಧಾರಣೆಗಾಗಿ 2020-21ನೇ ಸಾಲಿಗೆ ಹಂಚಿಕೆ ಮಾಡಲಾಗಿರುವ 15ನೇ ಹಣಕಾಸು ಆಯೋಗದ ಒಟ್ಟು ಅನುದಾನ ರೂ. 279 ಕೋಟಿಗಳನ್ನು ಎರಡು ಸಮಾನ ಕಂತುಗಳಲ್ಲಿ ಈಗಾಗಲೇ ಬಿಬಿಎಂಪಿಗೆ ಬಿಡುಗಡೆ ಮಾಡಲಾಗಿರುತ್ತದೆ. 15ನೇ ಹಣಕಾಸು ಆಯೋಗದ ಮಾರ್ಗಸೂಚಿಗಳಂತೆ, ನಗರಗಳು 2020-21ನೇ ಸಾಲಿನಲ್ಲಿ ಸೇವಾ ಮಟ್ಟದ ಮಾನದಂಡಗಳನ್ನು ಪೂರೈಸಲು ಸಾಮರ್ಥ್ಯ ಅಭಿವೃದ್ಧಿ ಮತ್ತು ಮೂಲಸೌಕರ್ಯ ಸಮಸ್ಯೆಗಳ ಪರಿಹಾರಕ್ಕಾಗಿ ವಿಸ್ತೃತ ಯೋಜನಾ ವರದಿಯನ್ನು ಸಿದ್ಧಪಡಿಸಬೇಕಿರುತ್ತದೆ. ಅದರಂತೆ, 2020-21ನೇ ಸಾಲಿನ 15ನೇ ಹಣಕಾಸು ಆಯೋಗದ ಅನುದಾನದಲ್ಲಿ ನೀರು ಸರಬರಾಜು ಹಾಗೂ ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ಸುಧಾರಣೆಗಾಗಿ ಬಿಡುಗಡೆಯಾಗಿರುವ ಅನುದಾನಕ್ಕೆ ಆದ್ಯತೆಯನ್ನು ನೀಡಿ ಪರಿಗಣಿಸಬಹುದಾದ ಕೆಲಸಗಳು /ಚಟುವಟಿಕೆಗಳನ್ನು ಒಳಗೊಂಡ ಸೂಕ್ಷ್ಮ ಮಟ್ಟದ ಕ್ರಿಯಾಯೋಜನೆ (ಮೈಕ್ರೋ ಪ್ಲಾನ್) ಯನ್ನು ಸಿದ್ಧಪಡಿಸಿ ಸರ್ಕಾರದ ಅನುಮೋದನೆಗಾಗಿ ಸಲ್ಲಿಸುವಂತೆ ಸದರಿ ಆದೇಶಗಳಲ್ಲಿ ಬಿ.ಬಿ.ಎಂ.ಪಿ.ಗೆ ಸೂಚಿಸಲಾಗಿರುತ್ತದೆ.

ಮುಂದುವರೆದು, ಮೇಲೆ ಓದಲಾದ ಕ್ರ.ಸಂ. (3)ರ ಪ್ರಸ್ತಾವನೆಯಲ್ಲಿ, ಬಿಬಿಎಂಪಿ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ 15ನೇ ಹಣಕಾಸು ಆಯೋಗದಡಿಯಲ್ಲಿ 2020-21ನೇ ಸಾಲಿಗೆ, ಕೆರೆಗಳ ಪುನರುಜ್ಜೀವನ, ನೀರು ಸರಬರಾಜು ಹಾಗೂ

ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ಸುಧಾರಣೆ ಕೆಲಸಗಳಿಗಾಗಿ ಬಿಡುಗಡೆಯಾಗಿರುವ ಒಟ್ಟು ರೂ. 279 ಕೋಟಿಗಳ ಮೊತ್ತಕ್ಕೆ ಒಟ್ಟು 160 ಸಂಖ್ಯೆಯ ಕಾಮಗಾರಿಗಳನ್ನೊಳಗೊಂಡ ಸೂಕ್ಷ್ಮ ಮಟ್ಟದ ಕ್ರಿಯಾಯೋಜನೆಯನ್ನು ಸಿದ್ಧಪಡಿಸಿ ಸರ್ಕಾರದ ಅನುಮೋದನೆಗಾಗಿ ಸಲ್ಲಿಸಿರುತ್ತಾರೆ. ಸದರಿ ಕ್ರಿಯಾಯೋಜನೆಗೆ ದಿ: 15-04-2021ರಂದು ವಿಷಯ ಸಂಖ್ಯೆ: 958/2020-21ರನ್ವಯ ತೆರಿಗೆ ಮತ್ತು ಆರ್ಥಿಕ ಸ್ವಾಮಿ ಸಮಿತಿ ಹಾಗೂ ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ ಸಭೆಯ ಅಧಿಕಾರಗಳನ್ನು ಚಲಾಯಿಸಿ ಆಡಳಿತಾಧಿಕಾರಿಗಳು ಅನುಮೋದನೆ ನೀಡಿರುತ್ತಾರೆ. ಕ್ರಿಯಾಯೋಜನೆಯ ವಿವರಗಳು ಕೆಳಗಿನಂತಿವೆ;

ಕೆರೆಗಳ ಪುನರುಜ್ಜೀವನ, ನೀರು ಸರಬರಾಜು ಹಾಗೂ ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ಸುಧಾರಣೆಯ ಕಾರ್ಯಯೋಜನೆ

ಕ್ರ. ಸಂ.	ಕಾಮಗಾರಿ / ಚಟುವಟಿಕೆಗಳು	ಸಂಖ್ಯೆ	ಅಂದಾಜು ಮೊತ್ತ (ರೂ. ಲಕ್ಷಗಳು)
1	ಕೆರೆಗಳ ಪುನರುಜ್ಜೀವನ ಮತ್ತು ಅಭಿವೃದ್ಧಿ ಕೆಲಸಗಳು	7	4185
2	ನೀರು ಸರಬರಾಜು ಸುಧಾರಣೆ ಕೆಲಸಗಳು	136	9765
3	ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ಸುಧಾರಣೆ ಕೆಲಸಗಳು	17	13950
TOTAL		160	27900

ಬಿ.ಬಿ.ಎಂ.ಪಿ. ಯು ಮೇಲಿನಂತೆ ಅನುಮೋದನೆಗಾಗಿ ಸಲ್ಲಿಸಿರುವ ಕ್ರಿಯಾಯೋಜನೆಯಲ್ಲಿರುವ ಕಾಮಗಾರಿಗಳನ್ನು ಅಂತಿಮಗೊಳಿಸುವ ಸಲುವಾಗಿ ಮೇಲೆ ಓದಲಾದ ಕ್ರ.ಸಂ. (4)ರನ್ವಯ ದಿ: 05-07-2021 ರಂದು ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆರವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ಜರುಗಿದ ಸಭೆಯಲ್ಲಿ, ಬಿ.ಬಿ.ಎಂ.ಪಿ. ಯು ಸಲ್ಲಿಸಿರುವ ಕ್ರಿಯಾಯೋಜನೆಯಲ್ಲಿ ಬೆಂಗಳೂರು ನಗರದ ಸಮಗ್ರ ಅಭಿವೃದ್ಧಿಯನ್ನು ದೃಷ್ಟಿಯಲ್ಲಿಟ್ಟುಕೊಂಡು ಕೆಲವೊಂದು ಬದಲಾವಣೆಗಳನ್ನು ಮಾಡಲಾಗಿರುತ್ತದೆ.

ಅಂತಿಮಗೊಳಿಸಲಾದ ಕೆರೆಗಳ ಪುನರುಜ್ಜೀವನ, ನೀರು ಸರಬರಾಜು ಹಾಗೂ ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ಸುಧಾರಣೆಯ ಕಾರ್ಯಯೋಜನೆ

ಕ್ರ. ಸಂ.	ಕಾಮಗಾರಿ / ಚಟುವಟಿಕೆಗಳು	ಸಂಖ್ಯೆ	ಅಂದಾಜು ಮೊತ್ತ (ರೂ. ಲಕ್ಷಗಳು)
1	ಕೆರೆಗಳ ಪುನರುಜ್ಜೀವನ ಮತ್ತು ಅಭಿವೃದ್ಧಿ ಕೆಲಸಗಳು	8	4185
2	ನೀರು ಸರಬರಾಜು ಸುಧಾರಣೆ ಕೆಲಸಗಳು	132	9765
3	ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ಸುಧಾರಣೆ ಕೆಲಸಗಳು	7	4080
TOTAL		147	18030

ಆದ್ದರಿಂದ ಆಯುಕ್ತರು, ಬಿಬಿಎಂಪಿ ರವರು ಮೇಲಿನಂತೆ ಸಲ್ಲಿಸಿರುವ ಪ್ರಸ್ತಾವನೆಯನ್ನು ಕೂಲಂಕಶವಾಗಿ ಪರಿಶೀಲಿಸಿದ ಸರ್ಕಾರವು ಸದರಿ ಪ್ರಸ್ತಾವನೆಗೆ ಕೆಲವೊಂದು ಬದಲಾವಣೆಗೊಳಪಡಿಸಿ ಅನುಮೋದನೆಯನ್ನು ನೀಡಲು ಪರಿಗಣಿಸಿ ಈ ಕೆಳಕಂಡಂತೆ ಆದೇಶಿಸಿದೆ.

ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ನಅಇ 307 ಸಿಎಸ್‌ಎಸ್ 2020,  
ಬೆಂಗಳೂರು, ದಿನಾಂಕ: 27-07-2021

ಪ್ರಸ್ತಾವನೆಯಲ್ಲಿ ವಿವರಿಸಿರುವ ಅಂಶಗಳ ಹಿನ್ನೆಲೆಯಲ್ಲಿ ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರಪಾಲಿಕೆ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ 15ನೇ ಹಣಕಾಸು ಆಯೋಗದಡಿಯಲ್ಲಿ 2020-21ನೇ ಸಾಲಿಗೆ ನೀರು ಸರಬರಾಜು ಹಾಗೂ ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ಸುಧಾರಣೆಗಾಗಿ ನಿಗದಿಯಾಗಿರುವ ಒಟ್ಟು ರೂ. 27900 ಲಕ್ಷಗಳ ಮೊತ್ತ, ರೂ. 18030 ಲಕ್ಷಗಳ (ರೂಪಾಯಿ ಹದಿನೆಂಟು ಸಾವಿರದ ಮೂವತ್ತು ಲಕ್ಷಗಳು ಮಾತ್ರ) ಅನುದಾನದ ಮೊತ್ತಕ್ಕೆ ಅನುಬಂಧ - 1, 2 ಮತ್ತು 3 ರಲ್ಲಿ ಪಟ್ಟಿ ಮಾಡಿರುವ ಒಟ್ಟು 147 ಸಂಖ್ಯೆಯ ಕಾಮಗಾರಿಗಳನ್ನೊಳಗೊಂಡ ಸೂಕ್ಷ್ಮ ಮಟ್ಟದ ಕ್ರಿಯಾಯೋಜನೆಗೆ (Micro-Plan) ಸರ್ಕಾರ ಅನುಮೋದನೆಯನ್ನು ನೀಡಿ ಆದೇಶಿಸಿದೆ.



(ರೂ. ಲಕ್ಷಗಳು)

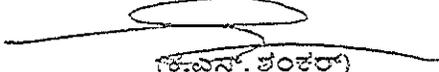
ಕ್ರ. ಸಂ.	ಕಾಮಗಾರಿ / ಚಟುವಟಿಕೆಗಳು	ಸಂಖ್ಯೆ	ಅಂದಾಜು ಮೊತ್ತ	ಷರಾ
1	ಕೆರೆಗಳ ಪುನರುಜ್ಜೀವನ ಮತ್ತು ಅಭಿವೃದ್ಧಿ ಕೆಲಸಗಳು	8	4185	ಅನುಬಂಧ-1
2	ನೀರು ಸರಬರಾಜು ಸುಧಾರಣೆ ಕೆಲಸಗಳು	132	9765	ಅನುಬಂಧ-2
3	ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ಸುಧಾರಣೆ ಕೆಲಸಗಳು	7	4080	ಅನುಬಂಧ-3
	TOTAL	147	18030	

**ಷರತ್ತುಗಳು**

- 1) ಅನುಬಂಧಗಳಲ್ಲಿ ಉಲ್ಲೇಖಿಸಿರುವ ಕಾಮಗಾರಿಗಳನ್ನು ಆಯುಕ್ತರು ಪುನಃ ಧೃಡೀಕರಿಸಿಕೊಳ್ಳುವುದು.
- 2) ಬಿ.ಬಿ.ಎಂ.ಪಿ.ಯು, ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ಸುಧಾರಣೆ ಕೆಲಸಗಳಿಗಾಗಿ ಇನ್ನುಳಿದ ರೂ. 9870.00 ಲಕ್ಷಗಳ ಮೊತ್ತಕ್ಕೆ ಕಾಮಗಾರಿಗಳ ವಿವರಗಳನ್ನು 7 ದಿನದೊಳಗಾಗಿ ಅನುಮೋದನೆಗೆ ಸರ್ಕಾರಕ್ಕೆ ಸಲ್ಲಿಸತಕ್ಕದ್ದು. ಕಾಮಗಾರಿಗಳನ್ನು ಆಯ್ಕೆ ಮಾಡಿಕೊಳ್ಳಬೇಕಾದ ಸಂದರ್ಭಗಳಲ್ಲಿ, ಕಾಮಗಾರಿಗಳು ಯಾವುದೇ ಒಂದು ಪ್ರದೇಶಕ್ಕೆ ಸೀಮಿತವಾಗಿರದಂತೆ ಹಾಗೂ ಬೆಂಗಳೂರು ನಗರದ ಸಮಗ್ರ ಅಭಿವೃದ್ಧಿಯನ್ನು ದೃಷ್ಟಿಯಲ್ಲಿಟ್ಟುಕೊಂಡು ಕಾಮಗಾರಿಗಳನ್ನು ಆಯ್ಕೆ ಮಾಡತಕ್ಕದ್ದು.
- 3) ಮಹಾನಗರಪಾಲಿಕೆಯು ಅನುಮೋದಿತ ಕಾಮಗಾರಿಗಳಿಗೆ ನಿಯಮಾನುಸಾರ ಅಂದಾಜುಪಟ್ಟಿಗಳನ್ನು ಸಿದ್ಧಪಡಿಸಿ ಸರ್ಕಾರದ ಪ್ರಾಧಿಕಾರಿಯಿಂದ ತಾಂತ್ರಿಕ ಮಂಜೂರಾತಿ ಪಡೆದುಕೊಂಡು ಕೆ.ಟಿ.ಪಿ.ಪಿ. ನಿಯಮಾವಳಿಗಳನ್ವಯ ಇ-ಪ್ರೊಕ್ಯೂರ್‌ಮೆಂಟ್ ಪೋರ್ಟಲ್ ಮೂಲಕವೇ ಅನುಷ್ಠಾನಗೊಳಿಸಲು ಕ್ರಮ ಕೈಗೊಳ್ಳುವುದು.
- 4) ಅನುಮೋದಿತ ಮೈಕ್ರೋ-ಪ್ಲಾನ್ ನಲ್ಲಿ ಪರಿಗಣಿಸಿರುವ ಕಾಮಗಾರಿಗಳನ್ನು ಮಹಾನಗರ ಪಾಲಿಕೆಯು ಅನುಷ್ಠಾನಗೊಳಿಸುತ್ತಿರುವ ಇತರ ಯೋಜನೆಗಳಡಿಯಲ್ಲಿ ಪರಿಗಣಿಸಿರಬಾರದು ಹಾಗೂ ಯಾವುದೇ ಕಾರಣಕ್ಕೂ ಅವುಗಳು ನಕಲು ಕಾಮಗಾರಿಯಾಗಿರಕೂಡದು.
- 5) ಮಹಾನಗರಪಾಲಿಕೆಯು ಸಂಬಂಧಪಟ್ಟ ಕಾಮಗಾರಿ ವಿಭಾಗದ ಕಾರ್ಯಪಾಲಕ ಇಂಜಿನಿಯರ್ ಕಾರ್ಯವ್ಯಾಪ್ತಿಯ ಎಲ್ಲ ಸದ್ಯಶ ಕಾಮಗಾರಿಗಳನ್ನು ಒಟ್ಟುಗೂಡಿಸಿ ಪ್ರಾಜೆಕ್ಟ್ ಮಾಡಿ ಟೆಂಡರ್ ಆಹ್ವಾನಿಸಲು ಕ್ರಮ ಕೈಗೊಳ್ಳತಕ್ಕದ್ದು.
- 6) ಕೆರೆಗಳ ಪುನರುಜ್ಜೀವನ ಹಾಗೂ ಅಭಿವೃದ್ಧಿ ಕಾಮಗಾರಿಗಳನ್ನು ಕೈಗೊಳ್ಳುವ ಮೊದಲು ಅವುಗಳ ಗ್ರಾಮ ನಕ್ಷೆ / ಸರ್ವೆ ನಕ್ಷೆಯಲ್ಲಿರುವಂತೆ ಗಡಿರೇಖೆಗಳನ್ನು ಸರಿಯಾಗಿ ಗುರುತಿಸಿರಬೇಕು ಹಾಗೂ ಯಾವುದೇ ಒತ್ತುವರಿಗಳಿದ್ದಲ್ಲಿ ಅವುಗಳನ್ನು ತೆರವುಗೊಳಿಸಿರಬೇಕು.
- 7) ಬಿಬಿಎಂಪಿಯು, 15ನೇ ಹಣಕಾಸು ಆಯೋಗದ 2020-21ನೇ ಸಾಲಿನ ವರದಿಯ ಅನುಬಂಧ-5.6 ರಲ್ಲಿನ ನಿಯತಾಂಕಗಳಿಗಾಗಿ 2020-25ರ ಅವಧಿಗೆ ನಿಗದಿಪಡಿಸಲಾದ ಸೇವಾ ಮಟ್ಟದ ಮಾನದಂಡಗಳ (Service Level Benchmarks) ಗುರಿಗಳನ್ನು ಸಾಧಿಸಲು ಕ್ರಮ ವಹಿಸತಕ್ಕದ್ದು ಹಾಗೂ ಬಾಕಿ ವಾರ್ಷಿಕ ಕಂತುಗಳನ್ನು ಪೂರ್ಣ ಪ್ರಮಾಣದಲ್ಲಿ ಕೇಂದ್ರ ಸರ್ಕಾರದಿಂದ ಪಡೆಯಲು ಎಲ್ಲಾ ಕ್ರಮ ವಹಿಸುವುದು.
- 8) ಬಿಬಿಎಂಪಿಯು ಕೈಗೊಳ್ಳುವ ಎಲ್ಲಾ ಕಾಮಗಾರಿಗಳು ಉತ್ತಮ ಗುಣಮಟ್ಟದ್ದಾಗಿರುವಂತೆ ಖಾತರಿಪಡಿಸಿಕೊಳ್ಳತಕ್ಕದ್ದು.
- 9) ಕಾಮಗಾರಿಗಳ ಗುಣಮಟ್ಟವನ್ನು 3ನೇ ವ್ಯಕ್ತಿಯ ತಪಾಸಣೆಗೆ (Third Party Inspection) ಒಳಪಡಿಸತಕ್ಕದ್ದು.
- 10) ಒಂದು ವೇಳೆ, ಅನುಷ್ಠಾನದ ಸಂದರ್ಭದಲ್ಲಿ ಸದರಿ ಕಾಮಗಾರಿಗಳಲ್ಲಿ ಅನಿವಾರ್ಯವಾಗಿ ಯಾವುದೇ ಬದಲಾವಣೆಗಳಾದಲ್ಲಿ ಶೇ. 10 ರವರೆಗೂ ಮೀರದಂತೆ (ಆರ್ಥಿಕ - ರೂ. 17.70 ಕೋಟಿಗಳು ಮತ್ತು ಭೌತಿಕ - ಒಟ್ಟು 14 ಕಾಮಗಾರಿಗಳಿಗೆ ಮೀರದಂತೆ) ಕಾಮಗಾರಿಗಳಲ್ಲಿ ಅಗತ್ಯ ಬದಲಾವಣೆಗಳನ್ನು ಮಾಡಿ ಸರ್ಕಾರದ ಅನುಮೋದನೆ ಪಡೆದುಕೊಳ್ಳತಕ್ಕದ್ದು.

- 11) ಅನುಮೋದಿತ ಮ್ಯಾಕ್ರೋ-ಪ್ಲಾನ್ ಅನ್ವಯ ಇತರೆ ಇಲಾಖೆಗಳ ವತಿಯಿಂದ ಅನುಷ್ಠಾನಗೊಳಿಸಬೇಕಿರುವ ಕಾಮಗಾರಿಗಳಿಗೆ ಮಂಜೂರಾಗಿರುವ ಮೊತ್ತವನ್ನು ಸಂಬಂಧವಟ್ಟ ಸಂಸ್ಥೆಗಳಿಗೆ / ಇಲಾಖೆಗಳಿಗೆ ನಿಯಮಾನುಸಾರ ವರ್ಗಾಯಿಸುವುದು.
- 12) ಸದರಿ ಮ್ಯಾಕ್ರೋ-ಪ್ಲಾನ್ ಅನುಷ್ಠಾನದ ಪ್ರಗತಿ ಕುರಿತಂತೆ ಪರಿಶೀಲನೆ ಹಾಗೂ ಮೇಲ್ವಿಚಾರಣೆ ನಡೆಸುವ ಸಲುವಾಗಿ ಆಗತ್ಯ ಅನ್-ಲೈನ್ ತಂತ್ರಾಂಶವನ್ನು ಸಿದ್ಧಪಡಿಸಿ ಮಾಹೆಯಾನ ಸಾಧಿಸಲಾದ ಪ್ರಗತಿಯನ್ನು ಅದರಲ್ಲಿ ಅಪ್-ಲೋಡ್ ಮಾಡತಕ್ಕದ್ದು.
- 13) 15ನೇ ಹಣಕಾಸು ಆಯೋಗದಡಿ ಸರ್ಕಾರವು ಈಗಾಗಲೇ ಬಿಬಿಎಂಪಿಗೆ ಬಿಡುಗಡೆಗೊಳಿಸಿರುವ ಅನುದಾನದ ಪ್ರತಿ ತ್ರೈಮಾಸಿಕದ ಅವಧಿಯ ಅಂತ್ಯದ ಲೆಕ್ಕಪತ್ರಗಳನ್ನು ಆಧರಿಸಿ ತ್ರೈಮಾಸಿಕ ಉಪಯುಕ್ತತಾ ಪ್ರಮಾಣ ಪತ್ರಗಳನ್ನು ನಿಗದಿತ ನಮೂನೆಯಲ್ಲಿ ತ್ರೈಮಾಸಿಕದ ಅಂತ್ಯದ ಮುಂದಿನ ತಿಂಗಳ 10ನೇ ತಾರೀಖಿನೊಳಗೆ ಸರ್ಕಾರಕ್ಕೆ ಸಲ್ಲಿಸತಕ್ಕದ್ದು.

ಕರ್ನಾಟಕ ರಾಜ್ಯಪಾಲರ ಅಜ್ಞಾನುಸಾರ ಮತ್ತು  
ಅವರ ಹೆಸರಿನಲ್ಲಿ

  
(ಕೆ.ಎಸ್. ಶಂಕರ್)

ಜಂಟಿ ನಿರ್ದೇಶಕರು (ಯೋಜನೆ) ಹಾಗೂ  
ಪದನಿಮಿತ್ತ ಉಪಕಾರ್ಯದರ್ಶಿ  
ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ.

ಗೆ:

- 1) ಮುಖ್ಯ ಆಯುಕ್ತರು, ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರಪಾಲಿಕೆ, ಬೆಂಗಳೂರು.
- 2) ಅಧ್ಯಕ್ಷರು, ಬೆಂಗಳೂರು ನೀರು ಸರಬರಾಜು ಮತ್ತು ಒಳಚರಂಡಿ ಮಂಡಳಿ, ಬೆಂಗಳೂರು.
- 3) ನಿರ್ದೇಶಕರು, ಪೌರಾಡಳಿತ ನಿರ್ದೇಶನಾಲಯ, ಬೆಂಗಳೂರು.
- 4) ಸದಸ್ಯ ಕಾರ್ಯದರ್ಶಿ, ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ, ಬೆಂಗಳೂರು.
- 5) ವಿಶೇಷ ಆಯುಕ್ತರು (ಘಾತಾನ್ವಿತ), ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರಪಾಲಿಕೆ, ಬೆಂಗಳೂರು.

ಪ್ರತಿ:

- 1) ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆರವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ ರವರು.
- 2) ಸರ್ಕಾರದ ಜಂಟಿ ಕಾರ್ಯದರ್ಶಿ-1, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ(ಬಿಬಿಎಂಪಿ)ರವರ ಆಪ್ತ ಸಹಾಯಕರು.
- 3) ಜಂಟಿ ನಿರ್ದೇಶಕರು (ಯೋಜನೆ), ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ ರವರ ಆಪ್ತ ಸಹಾಯಕರು.
- 4) ಸರ್ಕಾರದ ಅಧೀನ ಕಾರ್ಯದರ್ಶಿ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ (ಬಿ.ಬಿ.ಎಂ.ಪಿ) ರವರ ಆಪ್ತ ಸಹಾಯಕರು.
- 5) ಕಾರ್ಯವಾಲಕ ಅಭಿಯಂತರರು, ತಾಂತ್ರಿಕ ಕೋಶ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ ರವರ ಆಪ್ತ ಸಹಾಯಕರು.

(ರೂ. ಲಕ್ಷಗಳು)

ಕ್ರ. ಸಂ.	ಕಾಮಗಾರಿ / ಚಟುವಟಿಕೆಗಳು	ಸಂಖ್ಯೆ	ಅಂದಾಜು ಮೊತ್ತ	ಷರಾ
1	ಕೆರೆಗಳ ಪುನರುಜ್ಜೀವನ ಮತ್ತು ಅಭಿವೃದ್ಧಿ ಕೆಲಸಗಳು	8	4185	ಅನುಬಂಧ-1
2	ನೀರು ಸರಬರಾಜು ಸುಧಾರಣೆ ಕೆಲಸಗಳು	132	9765	ಅನುಬಂಧ-2
3	ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ಸುಧಾರಣೆ ಕೆಲಸಗಳು	7	4080	ಅನುಬಂಧ-3
	<b>TOTAL</b>	<b>147</b>	<b>18030</b>	

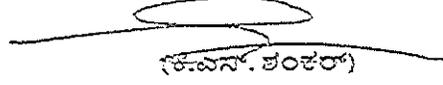
**ಷರತ್ತುಗಳು**

- 1) ಅನುಬಂಧಗಳಲ್ಲಿ ಉಲ್ಲೇಖಿಸಿರುವ ಕಾಮಗಾರಿಗಳನ್ನು ಆಯುಕ್ತರು ಪುನಃ ಧೃಡೀಕರಿಸಿಕೊಳ್ಳುವುದು.
- 2) ಬಿ.ಬಿ.ಎಂ.ಪಿ.ಯು, ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ಸುಧಾರಣೆ ಕೆಲಸಗಳಿಗಾಗಿ ಇನ್ನುಳಿದ ರೂ. 9870.00 ಲಕ್ಷಗಳ ಮೊತ್ತಕ್ಕೆ ಕಾಮಗಾರಿಗಳ ವಿವರಗಳನ್ನು 7 ದಿನದೊಳಗಾಗಿ ಅನುಮೋದನೆಗೆ ಸರ್ಕಾರಕ್ಕೆ ಸಲ್ಲಿಸತಕ್ಕದ್ದು. ಕಾಮಗಾರಿಗಳನ್ನು ಆಯ್ಕೆ ಮಾಡಿಕೊಳ್ಳಬೇಕಾದ ಸಂದರ್ಭಗಳಲ್ಲಿ, ಕಾಮಗಾರಿಗಳು ಯಾವುದೇ ಒಂದು ಪ್ರದೇಶಕ್ಕೆ ಸೀಮಿತವಾಗಿರದಂತೆ ಹಾಗೂ ಬೆಂಗಳೂರು ನಗರದ ಸಮಗ್ರ ಅಭಿವೃದ್ಧಿಯನ್ನು ದೃಷ್ಟಿಯಲ್ಲಿಟ್ಟುಕೊಂಡು ಕಾಮಗಾರಿಗಳನ್ನು ಆಯ್ಕೆ ಮಾಡತಕ್ಕದ್ದು.
- 3) ಮಹಾನಗರಪಾಲಿಕೆಯು ಅನುಮೋದಿತ ಕಾಮಗಾರಿಗಳಿಗೆ ನಿಯಮಾನುಸಾರ ಅಂದಾಜುಪಟ್ಟಿಗಳನ್ನು ಸಿದ್ಧಪಡಿಸಿ ಸಕ್ರಮ ಪ್ರಾಧಿಕಾರಿಯಿಂದ ತಾಂತ್ರಿಕ ಮಂಜೂರಾತಿ ಪಡೆದುಕೊಂಡು ಕೆ.ಟಿ.ಪಿ.ಪಿ. ನಿಯಮಾವಳಿಗಳನ್ವಯ ಇ-ಪ್ರೊಕ್ಯೂರ್‌ಮೆಂಟ್ ಪೋರ್ಟಲ್ ಮೂಲಕವೇ ಅನುಷ್ಠಾನಗೊಳಿಸಲು ಕ್ರಮ ಕೈಗೊಳ್ಳುವುದು.
- 4) ಅನುಮೋದಿತ ಮೈಕ್ರೋ-ಪ್ಲಾನ್ ನಲ್ಲಿ ಪರಿಗಣಿಸಿರುವ ಕಾಮಗಾರಿಗಳನ್ನು ಮಹಾನಗರ ಪಾಲಿಕೆಯು ಅನುಷ್ಠಾನಗೊಳಿಸುತ್ತಿರುವ ಇತರ ಯೋಜನೆಗಳಡಿಯಲ್ಲಿ ಪರಿಗಣಿಸಿರಬಾರದು ಹಾಗೂ ಯಾವುದೇ ಕಾರಣಕ್ಕೂ ಅವುಗಳು ನಕಲು ಕಾಮಗಾರಿಯಾಗಿರಕೂಡದು.
- 5) ಮಹಾನಗರಪಾಲಿಕೆಯು ಸಂಬಂಧಪಟ್ಟ ಕಾಮಗಾರಿ ವಿಭಾಗದ ಕಾರ್ಯಪಾಲಕ ಇಂಜಿನಿಯರ್ ಕಾರ್ಯಪ್ರಾಪ್ತಿಯ ಎಲ್ಲ ಸದ್ಯಶ ಕಾಮಗಾರಿಗಳನ್ನು ಒಟ್ಟುಗೂಡಿಸಿ ಪ್ರಾಜೆಕ್ಟ್ ಮಾಡಿ ಟೆಂಡರ್ ಆಹ್ವಾನಿಸಲು ಕ್ರಮ ಕೈಗೊಳ್ಳತಕ್ಕದ್ದು.
- 6) ಕೆರೆಗಳ ಪುನರುಜ್ಜೀವನ ಹಾಗೂ ಅಭಿವೃದ್ಧಿ ಕಾಮಗಾರಿಗಳನ್ನು ಕೈಗೆತ್ತಿಕೊಳ್ಳುವ ಮೊದಲು ಅವುಗಳ ಗ್ರಾಮ ನಕ್ಷೆ / ಸರ್ವೆ ನಕ್ಷೆಯಲ್ಲಿರುವಂತೆ ಗಡಿರೇಖೆಗಳನ್ನು ಸರಿಯಾಗಿ ಗುರುತಿಸಿರಬೇಕು ಹಾಗೂ ಯಾವುದೇ ಒತ್ತುವರಿಗಳಿದ್ದಲ್ಲಿ ಅವುಗಳನ್ನು ತೆರವುಗೊಳಿಸಿರಬೇಕು.
- 7) ಬಿಬಿಎಂಪಿಯು, 15ನೇ ಹಣಕಾಸು ಆಯೋಗದ 2020-21ನೇ ಸಾಲಿನ ವರದಿಯ ಅನುಬಂಧ-5.6 ರಲ್ಲಿನ ನಿಯತಾಂಕಗಳಿಗಾಗಿ 2020-25ರ ಅವಧಿಗೆ ನಿಗದಿಪಡಿಸಲಾದ ಸೇವಾ ಮಟ್ಟದ ಮಾನದಂಡಗಳ (Service Level Benchmarks) ಗುರಿಗಳನ್ನು ಸಾಧಿಸಲು ಕ್ರಮ ವಹಿಸತಕ್ಕದ್ದು ಹಾಗೂ ಬಾಕಿ ವಾರ್ಷಿಕ ಕಂತುಗಳನ್ನು ಪೂರ್ಣ ಪ್ರಮಾಣದಲ್ಲಿ ಕೇಂದ್ರ ಸರ್ಕಾರದಿಂದ ಪಡೆಯಲು ಎಲ್ಲಾ ಕ್ರಮ ವಹಿಸುವುದು.
- 8) ಬಿಬಿಎಂಪಿಯು ಕೈಗೊಳ್ಳುವ ಎಲ್ಲಾ ಕಾಮಗಾರಿಗಳು ಉತ್ತಮ ಗುಣಮಟ್ಟದ್ದಾಗಿರುವಂತೆ ಖಾತರಿಪಡಿಸಿಕೊಳ್ಳತಕ್ಕದ್ದು.
- 9) ಕಾಮಗಾರಿಗಳ ಗುಣಮಟ್ಟವನ್ನು 3ನೇ ವ್ಯಕ್ತಿಯ ತಪಾಸಣೆಗೆ (Third Party Inspection) ಒಳಪಡಿಸತಕ್ಕದ್ದು.
- 10) ಒಂದು ವೇಳೆ, ಅನುಷ್ಠಾನದ ಸಂದರ್ಭದಲ್ಲಿ ಸದರಿ ಕಾಮಗಾರಿಗಳಲ್ಲಿ ಅನಿವಾರ್ಯವಾಗಿ ಯಾವುದೇ ಬದಲಾವಣೆಗಳಾದಲ್ಲಿ ಶೇ. 10 ರವರೆಗೂ ಮೀರದಂತೆ (ಆರ್ಥಿಕ - ರೂ. 17.70 ಕೋಟಿಗಳು ಮತ್ತು ಭೌತಿಕ - ಒಟ್ಟು 14 ಕಾಮಗಾರಿಗಳಿಗೆ ಮೀರದಂತೆ) ಕಾಮಗಾರಿಗಳಲ್ಲಿ ಅಗತ್ಯ ಬದಲಾವಣೆಗಳನ್ನು ಮಾಡಿ ಸರ್ಕಾರದ ಅನುಮೋದನೆ ಪಡೆದುಕೊಳ್ಳತಕ್ಕದ್ದು.



- 11) ಅನುಮೋದಿತ ಮ್ಯಾಕ್ರೋ-ಪ್ಲಾನ್ ಅನ್ವಯ ಇತರೆ ಇಲಾಖೆಗಳ ವತಿಯಿಂದ ಅನುಷ್ಠಾನಗೊಳಿಸಬೇಕಿರುವ ಕಾಮಗಾರಿಗಳಿಗೆ ಮಂಜೂರಾಗಿರುವ ಮೊತ್ತವನ್ನು ಸಂಬಂಧಪಟ್ಟ ಸಂಸ್ಥೆಗಳಿಗೆ / ಇಲಾಖೆಗಳಿಗೆ ನಿಯಮಾನುಸಾರ ವರ್ಗಾಯಿಸುವುದು.
- 12) ಸದರಿ ಮ್ಯಾಕ್ರೋ-ಪ್ಲಾನ್ ಅನುಷ್ಠಾನದ ಪ್ರಗತಿ ಕುರಿತಂತೆ ಪರಿಶೀಲನೆ ಹಾಗೂ ಮೇಲ್ವಿಚಾರಣೆ ನಡೆಸುವ ಸಲುವಾಗಿ ಅಗತ್ಯ ಆನ್-ಲೈನ್ ತಂತ್ರಾಂಶವನ್ನು ಸಿದ್ಧಪಡಿಸಿ ಮಾಹೆಯಾನ ಸಾಧಿಸಲಾದ ಪ್ರಗತಿಯನ್ನು ಅದರಲ್ಲಿ ಅಪ್-ಲೋಡ್ ಮಾಡತಕ್ಕದ್ದು.
- 13) 15ನೇ ಹಣಕಾಸು ಅಯೋಗದಡಿ ಸರ್ಕಾರವು ಈಗಾಗಲೇ ಬಿಬಿಎಂಪಿಗೆ ಬಿಡುಗಡೆಗೊಳಿಸಿರುವ ಅನುದಾನದ ಪ್ರತಿ ತ್ರೈಮಾಸಿಕದ ಅವಧಿಯ ಅಂತ್ಯದ ಲೆಕ್ಕಪತ್ರಗಳನ್ನು ಆಧರಿಸಿ ತ್ರೈಮಾಸಿಕ ಉಪಯುಕ್ತತಾ ಪ್ರಮಾಣ ಪತ್ರಗಳನ್ನು ನಿಗದಿತ ನಮೂನೆಯಲ್ಲಿ ತ್ರೈಮಾಸಿಕದ ಅಂತ್ಯದ ಮುಂದಿನ ತಿಂಗಳ 10ನೇ ತಾರೀಖಿನೊಳಗೆ ಸರ್ಕಾರಕ್ಕೆ ಸಲ್ಲಿಸತಕ್ಕದ್ದು.

ಕರ್ನಾಟಕ ರಾಜ್ಯಪಾಲರ ಆಜ್ಞಾನುಸಾರ ಮತ್ತು  
ಅವರ ಹೆಸರಿನಲ್ಲಿ



(ಕೆ.ಎಸ್. ಶಂಕರ್)  
ಜಂಟಿ ನಿರ್ದೇಶಕರು (ಯೋಜನೆ) ಹಾಗೂ  
ಪದನಿಮಿತ್ತ ಉಪಕಾರ್ಯದರ್ಶಿ  
ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ.

ಗೆ:

- 1) ಮುಖ್ಯ ಅಯುಕ್ತರು, ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರಪಾಲಿಕೆ, ಬೆಂಗಳೂರು.
- 2) ಅಧ್ಯಕ್ಷರು, ಬೆಂಗಳೂರು ನೇರು ಸರಬರಾಜು ಮತ್ತು ಒಳಚರಂಡಿ ಮಂಡಳಿ, ಬೆಂಗಳೂರು.
- 3) ನಿರ್ದೇಶಕರು, ಪೌರಾಡಳಿತ ನಿರ್ದೇಶನಾಲಯ, ಬೆಂಗಳೂರು.
- 4) ಸದಸ್ಯ ಕಾರ್ಯದರ್ಶಿ, ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ, ಬೆಂಗಳೂರು.
- 5) ವಿಶೇಷ ಅಯುಕ್ತರು (ಪ್ರತ್ಯಾನಿ), ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರಪಾಲಿಕೆ, ಬೆಂಗಳೂರು.

ಪ್ರತಿ:

- 1) ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆರವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ ರವರು.
- 2) ಸರ್ಕಾರದ ಜಂಟಿ ಕಾರ್ಯದರ್ಶಿ-1, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ(ಬಿಬಿಎಂಪಿ)ರವರ ಆಪ್ತ ಸಹಾಯಕರು.
- 3) ಜಂಟಿ ನಿರ್ದೇಶಕರು (ಯೋ), ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ ರವರ ಆಪ್ತ ಸಹಾಯಕರು.
- 4) ಸರ್ಕಾರದ ಅಧೀನ ಕಾರ್ಯದರ್ಶಿ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ (ಬಿ.ಬಿ.ಎಂ.ಪಿ) ರವರ ಆಪ್ತ ಸಹಾಯಕರು.
- 5) ಕಾರ್ಯವಾಲಕ ಅಭಿಯಂತರರು, ತಾಂತ್ರಿಕ ಕೋಶ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ ರವರ ಆಪ್ತ ಸಹಾಯಕರು.

Annexure - 1 to Government Order No. UDD 307 CSS 2020, Dated: 27-07-2021

<u>ANNEXURE - 1</u>		
List of Works under the 15th Finance Commission Tied Grants pertaining to Lakes Rejuvenation and Development in BBMP Jurisdiction		
(Rs. in Lakhs)		
Sl No.	Name of Works	Total Estimated Amount
1	Rejuvenation and Developmental Work to Amruthalli Lake	400.00
2	Rejuvenation of Kengeri Lake	400.00
3	Rejuvenation and Developmental work to Hulimavu Lake	800.00
4	Balance Development work and Construction of Diversion Drain at Kaigondanahalli Lake	485.00
5	Providing wetland, Inlets and Balance development work to Rachenahalli Lake	266.00
6	Rejuvenation and Developmental Work to VengaiahnaKere	800.00
7	Developmental work to Nayandahalli Lake	750.00
8	STP.inlet and other developmental work in Benniganahalli Lake	284.00
	<b>Total</b>	<b>4185.00</b>

Annexure - 1 to Government Order No. UDD 307 CSS 2020, Dated: 27-07-2021

ANNEXURE - 1		
List of Works under the 15th Finance Commission Tied Grants pertaining to Lakes Rejuvenation and Development in BBMP Jurisdiction		
(Rs. in Lakhs)		
Sl No.	Name of Works	Total Estimated Amount
1	Rejuvenation and Developmental Work to Amruthalli Lake	400.00
2	Rejuvenation of Kengeri Lake	400.00
3	Rejuvenation and Developmental work to Hulimavu Lake	800.00
4	Balance Development work and Construction of Diversion Drain at Kaigondanahalli Lake	485.00
5	Providing wetland, Inlets and Balance development work to Rachenahalli Lake	266.00
6	Rejuvenation and Developmental Work to VengaiannaKere	800.00
7	Developmental work to Nayandahalli Lake	750.00
8	STP, inlet and other developmental work in Benniganahalli Lake	284.00
	Total	4185.00



12	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Varnasi Village of w.no.54 Hoodi	70.00
13	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Kumbenaagrahara Village of w.no.54 Hoodi	70.00
14	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Bilishivale Village of w.no.54 Hoodi	70.00
15	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Byrathi Village of w.no.54 Hoodi	70.00
16	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Bolathur Village of w.no.54 Hoodi	70.00
17	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Thubarahalli Village of w.no.85 Doddanekundhi	70.00
18	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Channasandra Village of w.no.83 Kadugudi	70.00
19	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Kadugudi Plantation Village of w.no.83 Kadugudi	70.00
20	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Hagaduru Village of w.no.84 Hagaduru	70.00
21	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Nagondanahalli Village of w.no.84 Hagaduru	70.00
22	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Siddapura Village of w.no.84 Hagaduru	70.00
23	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Ramagondanahalli Village of w.no.84 Hagaduru	70.00
24	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Gunjur Village of w.no.149 Varthuru	70.00
25	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Chikkabellanduru Village of w.no.149 Varthuru	70.00
26	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Balagere Village of w.no.149 Varthuru	70.00
27	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Panathuru Village of w.no.149 Varthuru	70.00
28	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Varthur Village of w.no.149 Varthuru	70.00
29	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Sorahunase Village of w.no.149 Varthuru	70.00
30	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Khanekandaya Village	70.00

	of w.no.149 Varthuru	
31	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Ambalipura Village of w.no.150 Bellanduru	70.00
32	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Bellanduru Village of w.no.150 Bellanduru	70.00
33	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Bellanduru/Amanikere Village of w.no.150 Bellanduru	70.00
34	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Devarabisanahalli Village of w.no.150 Bellanduru	70.00
35	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Haraluru Village of w.no.150 Bellanduru	70.00
36	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Kariyammanagahara Village of w.no.150 Bellanduru	70.00
37	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Doddakannalli Village of w.no.150 Bellanduru	70.00
38	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Junnasandra Village of w.no.150 Bellanduru	70.00
39	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Kaikondrahalli Village of w.no.150 Bellanduru	70.00
40	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Kasavanahalli Village of w.no.150 Bellanduru	70.00
41	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Kadubisanahally Village of w.no.150 Bellanduru	70.00
42	Augmentation of Water supply through Borewells, network of Pipe lines and Ground water recharge facilities in Bhoganahally Village of w.no.150 Bellanduru	70.00
	<b>TOTAL (B)</b>	<b>3270.00</b>
<b>C</b>	<b>Rajarajeshwari Nagara Zone</b>	
1	Augmentation of water supply including pipelines along with rain water harvesting facilities at Ullal Village Limits in Ward No:130 of Kengeri Sub Division	70.00
2	Augmentation of water supply including pipelines along with rain water harvesting facilities at Sonnenahalli Village Limits in Ward No:130 of Kengeri Sub Division	70.00
3	Augmentation of water supply including pipelines along with rain water harvesting facilities at Hemmigepura Village Limits in Ward No:198 of Kengeri Sub-Division	70.00
4	Augmentation of water supply including pipelines along with rain water harvesting facilities at Sompura Village Limits in Ward No:198 of Kengeri Sub-Division	70.00
5	Augmentation of water supply including pipelines along with rain water harvesting facilities at Varahasandra Village Limits in Ward No:198 of Kengeri Sub-Division	70.00
6	Augmentation of water supply including pipelines along with rain	70.00

	water harvesting facilities at Lingadeeranahalli Village Limits in Ward No:198 of Kengeri Sub-Division	
7	Augmentation of water supply including pipelines along with rain water harvesting facilities at Hosahalli Village Limits in Ward No:198 of Kengeri Sub-Division	70.00
8	Augmentation of water supply including pipelines along with rain water harvesting facilities at Vajarahalli Village Limits in Ward No:198 of Kengeri Sub-Division	70.00
9	Augmentation of water supply including pipelines along with rain water harvesting facilities at Raghuvanahalli Village Limits in Ward No:198 of Kengeri Sub-Division	70.00
10	Augmentation of water supply including pipelines along with rain water harvesting facilities at Thalaghattapura Village Limits in Ward No:198 of Kengeri Sub-Division	70.00
11	Augmentation of water supply including pipelines along with rain water harvesting facilities at Ganakaitu Village Limits in Ward No:198 of Kengeri Sub-Division	70.00
12	Augmentation of water supply including pipelines along with rain water harvesting facilities at Utarahalli Manvarthakaval Village Limits in Ward No:198 of Kengeri Sub-Division	70.00
13	Augmentation of water supply including pipelines along with rain water harvesting facilities at Doddabidrakallu Village Limits in Ward No:40 of Herohalli Sub Division	70.00
14	Augmentation of water supply including pipelines along with rain water harvesting facilities at Karihobanahalli Village Limits in Ward No:40 of Herohalli Sub Division	70.00
15	Augmentation of water supply including pipelines along with rain water harvesting facilities at Andrahalli Village Limits in Ward No:40 of Herohalli Sub Division	70.00
16	Augmentation of water supply including pipelines along with rain water harvesting facilities at Lingadeeranahalli Village Limits in Ward No:40 of Herohalli Sub Division	70.00
17	Augmentation of water supply including pipelines along with rain water harvesting facilities at Hoshalli Gollarapalya Village Limits in Ward No:40 of Herohalli Sub Division	70.00
18	Augmentation of water supply including pipelines along with rain water harvesting facilities at Herohalli Village Limits in Ward No:72 of Herohalli Sub Division	70.00
19	Augmentation of water supply including pipelines along with rain water harvesting facilities at Giddakonnenahalli Village Limits in Ward No:72 of Herohalli Sub Division	70.00
20	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in RR Nagara Constituency ( In all 9 wards )	350.00
TOTAL (C)		1680.00
D Yelahanka Zone		
1	Augmentation of water supply through borewell, Network of pipelines and ground water recharge facilities in various layout of Haroahalli village in ward no -02 of yelahanka Sub division	70.00
2	Augmentation of water supply through borewell, Network of pipelines and ground water recharge facilities in various layout of Nagenahalli village in ward no -02 of yelahanka Sub division	70.00
3	Augmentation of water supply through borewell, Network of pipelines and ground water recharge facilities in various layout of in Kenchenahalli village in ward no-02 of yelahanka Sub division	70.00

4	Augmentation of water supply through borewell, Network of pipelines and ground water recharge facilities in various layout of Ananthapura village limits in ward no -03 of yelahanka new town Sub division	70.00
5	Augmentation of water supply through borewell, Network of pipelines and ground water recharge facilities in various layout of chikkabettahalli village limits in ward no -03 of yelahanka new town Sub division	70.00
6	Augmentation of water supply through borewell, Network of pipelines and ground water recharge facilities in various layout of Doddabettahalli village limits in ward no -03 of yelahanka new town Sub division	70.00
7	Augmentation of water supply through borewell, Network of pipelines and ground water recharge facilities in various layout of Palanahalli surrounding area in ward no-5 Byatarayanapura sub division	70.00
8	Augmentation of water supply through borewell, Network of pipelines and ground water recharge facilities in various layout of Thirumenahalli surrounding area in ward no-5 Byatarayanapura sub division	70.00
9	Augmentation of water supply through borewell, Network of pipelines and ground water recharge facilities in various layout of Chokkanahalli surrounding area in ward no-5 Byatarayanapura sub division	70.00
10	Augmentation of water supply through borewell, Network of pipelines and ground water recharge facilities in various layout of Kattegenahalli surrounding area in ward no-5 Byatarayanapura sub division	70.00
11	Augmentation of water supply through borewell, Network of pipelines and ground water recharge facilities in various layout of Thanisandra surrounding area in ward no-6 Byatarayanapura sub division	70.00
12	Augmentation of water supply through borewell, Network of pipelines and ground water recharge facilities in various layout of Dasarahalli surrounding area in ward no-6 Byatarayanapura sub division	70.00
	Total (D)	840.00
E	Bommanahalli Zone	
1	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in Utharahalli, Arehalli, Thurahalli, Vaddarapalya, Gubbalaia and Subramanyapura in ward No 184	140.00
2	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in in Vasanthapura and Doddakallasandra in ward No 197	70.00
3	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in in Anjanapura, Kembathahalli, Gollahalli, Aalahalli and Thippasandra in ward No 196	140.00
4	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in Gottigere and Pillaganahalli in ward No 194	140.00
5	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in ParappanaAgrahara, Naganathpura And Kuldu in ward No 191	140.00

6	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in KalenaAgrahara,Begur, Basavanapura, Kammanahalli, Yelanahall, Basapura, Chikkathoguru, BeretenaAgrahara, DoddaThoguru and Chandrashekarapura in ward No 192	280.00
7	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in various layouts of Shettyhalli village	70.00
8	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in Abbigere Village	70.00
9	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in Chikkasandra Village	70.00
10	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in Medarahalli Village	70.00
11	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in Sidedahalli Village	70.00
TOTAL (E)		
F	East Zone	1260.00
1	Augmentation of water supply through bore wells, network of pipe lines and ground water recharge facilities in ward no 117	14.00
2	Augmentation of water supply through bore wells, network of pipe lines and ground water recharge facilities in ward no 111	40.00
3	Augmentation of water supply through bore wells, network of pipe lines and ground water recharge facilities in ward no 116	14.00
4	Augmentation of water supply through bore wells, network of pipe lines and ground water recharge facilities in ward no 89	30.00
5	Augmentation of water supply through bore wells, network of pipe lines and ground water recharge facilities in ward no 112	30.00
6	Augmentation of water supply through bore wells, network of pipe lines and ground water recharge facilities in ward no 114	30.00
7	Augmentation of water supply through bore wells, network of pipe lines and ground water recharge facilities in ward no 115	30.00
8	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in Ward No. 90, 91, 92, 62, 63, 93 & 110in Shivajinagara Constituency	150.00
9	Augmentation of water supply through bore wells, network of pipe lines and ground water recharge facilities in ward no 50	28.00
10	Augmentation of water supply through bore wells, network of pipe lines and ground water recharge facilities in ward no 57	28.00
11	Augmentation of water supply through bore wells, network of pipe lines and ground water recharge facilities in ward no 58	28.00
12	Augmentation of water supply through bore wells, network of pipe lines and ground water recharge facilities in ward no 79	28.00
13	Augmentation of water supply through bore wells, network of pipe lines and ground water recharge facilities in ward no 80	28.00
14	Augmentation of water supply through bore wells, network of pipe lines and ground water recharge facilities in ward no 88	28.00
15	Augmentation of water supply through bore wells, network of pipe lines and ground water recharge facilities in ward no 113	28.00
16	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in Ward No. 31, 32, 48, 60, 47, 61 & 78 in Pulikeshinagara Constituency	205.00

17	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in Ward No. 23, 24, 30, 27, 28, 29, 49 & 59 in Sarvagnanagara Constituency	150.00
18	Drilling of Borewells, Pumpset installation and Providing Pipeline and Other Civil Works at Radhakrishna Temple in Ward No. 18	20.00
19	Drilling of Borewells, Pumpset installation and Providing Pipeline and Other Civil Works at Hebbala in Ward No. 21	20.00
20	Drilling of Borewells, Pumpset installation and Providing Pipeline and Other Civil Works at V. Nagenahalli in Ward No. 22	20.00
21	Drilling of Borewells, Pumpset installation and Providing Pipeline and Other Civil Works at Manorayanapalya in Ward No. 33	20.00
22	Drilling of Borewells, Pumpset installation and Providing Pipeline and Other Civil Works at J C Nagara in Ward No. 46	20.00
23	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in Ward No. 19, 20 & 34 in Hebbala Constituency	121.00
Total (F)		1110.00
G	South Zone	
1	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in Chikpete Constituency	100.00
2	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in Vijayanagar Constituency	110.00
3	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in Basavanagudi Constituency	110.00
4	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in Padmanabhanagara Constituency	110.00
5	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in BTM layout Constituency	110.00
6	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in Jayanagara Constituency	110.00
Total (G)		650.00
H	West Zone	
1	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in Mahalakshmi layout Constituency	100.00
2	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in Malleshwaram Constituency	100.00
3	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in Rajajinagara Constituency	110.00
4	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in Gandhinagara Constituency	100.00
5	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in Chemarajapete Constituency	100.00
6	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in ward no.103	15.00

7	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in ward no.104	30.00
8	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in ward no.105	15.00
9	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in ward no.106	15.00
10	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in ward no.125	15.00
11	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities Maruthi Mandira in ward no 126	15.00
12	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in ward no 127	15.00
13	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities Gangodanahalli in ward no 128	25.00
14	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in Govindarajanagara Subdivision Jurisdiction.	40.00
15	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in Chandra layout Subdivision Jurisdiction.	50.00
Total (H)		745.00
GRAND TOTAL (A+B+C+D+E-F+G+H) Rs. in Lakhs		9765.00



ANNEXURE - 3		
List of Works under the 15th Finance Commission Tied Grants pertaining to Solid Waste Management Infrastructure Development in BBMP Jurisdiction		
Sl. No.	Name of Works	Total Estimated Amount
1	Establishment of 200 TPD Coconut Processing unit which comprises of shredding, squeezing, screening, pulverizing and pelleting to produce 3 products - organic liquid, cocopeat and pellets in 1 acre of land at the Waste Tech Park Proposed in Lakkasandra. ( On PPP Model )	200.00
2	Up gradation of RDF shed to 50 ton Semi Automated Material Recovery Facility in 3 existing processing plants in BBMP ( unit cost for each plant Rs. 300 Lakhs)	900.00
3	a) Up-gradation and Establishment of new Decentralised Dry waste collection centers (DWCC) for storage, sorting and to recovery the valuable dry waste - 20 Nos)	1000.00
	b) Improvements to DWCC centre and Segregation Centre in ward no. 167 - Yediyur	35.00
	c) Upgradation of Dry Waste Centre and Improvements to surroundings of garbage centre in Govindarajanagar sub division and Chandra Layout sub division in Govindarajanagara Constituency	200.00
4	Laying of pipeline from BWSSB Sewage Treatment Plant to the point of Nayandahalli lake and Kengeri Lake for Lake rejuvenation	250.00
5	Provision for Trash Barriers for selected lakes in BBMP limits to avoid the Solid Waste entering into the lakes.	400.00
6	Solid Waste Management Infrastructure Development works in Raja Rajeshwari Nagara Constituency	340.00
7	Procurement and Installation of Automatic waste segregation machine ( Including Dry waste / Wet waste / Sanitary Waste etc)	755.00
	Total Rs. in Lakhs	4080.00

<b>ANNEXURE - 3</b>		
<b>List of Works under the 15th Finance Commission Tied Grants pertaining to Solid Waste Management Infrastructure Development in BBMP Jurisdiction</b>		
Sl. No.	Name of Works	Total Estimated Amount
1	Establishment of 200 TPD Coconut Processing unit which comprises of shredding, squeezing, screening, pulverizing and pelleting to produce 3 products - organic liquid, cocopeat and pellets in 1 acre of land at the Waste Tech Park Proposed in Lakkasandra. ( On PPP Model )	200.00
2	Up gradation of RDF shed to 50 ton Semi Automated Material Recovery Facility in 3 existing processing plants in BBMP ( unit cost for each plant Rs. 300 Lakhs)	900.00
3	a) Up-gradation and Establishment of new Decentralised Dry waste collection centers (DWCC) for storage, sorting and to recovery the valuable dry waste - 20 Nos )	1000.00
	b) Improvements to DWCC centre and Segregation Centre in ward no. 167 - Yediyur	35.00
	c) Upgradation of Dry Waste Centre and Improvements to surroundings of garbage centre in Govindarajanagar sub division and Chandra Layout sub division in Govindarajnagara Constituency	200.00
4	Laying of pipeline from BWSSB Sewage Treatment Plant to the point of Nayandahalli lake and Kengeri Lake for Lake rejuvenation	250.00
<u>5</u>	Provision for Trash Barriers for selected lakes in BBMP limits to avoid the Solid Waste entering into the lakes.	<u>400.00</u>
6	Solid Waste Management Infrastructure Development works in Raja Rajeshwari Nagara Constituency	340.00
7	Procurement and Installation of Automatic waste segregation machine ( Including Dry waste / Wet waste / Sanitary Waste etc)	755.00
	<b>Total Rs. in Lakhs</b>	<b>4080.00</b>

7	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in ward no.104	30.00
8	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in ward no.105	15.00
9	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in ward no.106	15.00
10	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in ward no.125	15.00
11	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities Maruthi Mandira in ward no 126	15.00
12	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in ward no 127	15.00
13	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities Gangodanahalli in ward no 128	25.00
14	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in Govindarajanagara Subdivision Jurisdiction.	40.00
15	Augmentation of Water supply through bore wells, network of Pipelines and Ground Water Recharge Facilities in Chandra layout Subdivision Jurisdiction.	50.00
Total (H)		745.00
GRAND TOTAL (A+B+C+D+E-F-G+H) Rs. In Lakhs		9765.00



GL	Date	Value	Transanction	Order by GL date	Balance
	25-10-2021	25-10-2021	533683336		
	26-10-2021	26-10-2021	535301669		
	26-10-2021	26-10-2021	535568417		
	26-10-2021	26-10-2021	535985917		
	26-10-2021	26-10-2021	536178663		
	26-10-2021	26-10-2021	536178663		
	26-10-2021	26-10-2021	536178663		
	26-10-2021	26-10-2021	536178663		
	26-10-2021	26-10-2021	536540352		
	26-10-2021	26-10-2021	537022815		
	27-10-2021	27-10-2021	538727615		
	27-10-2021	27-10-2021	540140540		
	27-10-2021	27-10-2021	540357227		
	27-10-2021	27-10-2021	540415954		
	27-10-2021	27-10-2021	540435478		
	27-10-2021	27-10-2021	541166938		

Page Total Credit : 7,30,41,161.03  
 Page Total Debit : 5,20,60,000.00

IDEI Bank LTD BANGALORE - DOLLARS COLONY

Customer Account Ledger Report from 01-10-2021 to 29-10-2021

GL	Date	Value	Transanction	Order by GL date	Balance
	27-10-2021	27-10-2021	541431624		
	27-10-2021	27-10-2021	542005194		
	28-10-2021	28-10-2021	545274666		

Service Outlet : 809 BANGALORE - DOLLARS COLONY  
 Account No : 6869104408061333 JIN NUMBER SECRETARY KARNATAKA STATE POLLUTION CONTROL BOARD  
 GL Sub Head Code :  
 B/F Balance : 74,54,37,128.07Cr  
 P/BF Releaser date : 31-12-2019

GL	Date	Value	Transanction	Order by GL date	Balance
	27-10-2021	27-10-2021	541431624		
	27-10-2021	27-10-2021	542005194		
	28-10-2021	28-10-2021	545274666		

Document. 12



DC Bill Details

Ins308-DC / 000162 / 01-Oct-2021

DDO : dde308 Deputy Director Animal Husbandry Central Zone

Budget : 222001 / P1622 Provision for Medicines for Animal Husbandry

Remarks : Payment of T/P Non-compliances under the provision of consent fee paid to KSP/CE Bill No: PCB/BCE/20-21/730

Payment

File name: P\_CE006\_76271.csv

Date: 26-Oct-2021 / 17:11

RTGS : actcon-DC-NO5 / 000256

Date: 26-Oct-2021

Vendor : 018458 MEMBER SECRETARY KARNATAKA STATE FOLLDTI

A/C : 956910400081352

IFSC :

Amount : 247500.00 Two Lakh Forty Seven Thousand Five Hundred

Dr No : 264472 / 2021-2021

DTN : 2110170902100

From : 01101009271000

Cleared :

Order : V11670

DT/Time : 27-Oct-2021 10:51

Status : In Audit

Reason : 0

Remarks :

Amount

Ref Dt. : 01-Oct-2021

Ref No. :

Gross :

247500.00 Two Lakh Forty Seven Thousand Five Hundred

Deduction :

0.00

Nett :

247500.00 Two Lakh Forty Seven Thousand Five Hundred

Documents

Vendor Bill NOT SHREY ATTACHED	Vendor Bill NOT SHREY ATTACHED
--------------------------------	--------------------------------

Close





ಬಿಬಿಎಂಪಿ

DOCUMENT NO - 3  
ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ

A 60862

Bruhat Bangalore Mahanagara Palike

ನರಸಿಂಹರಾಜ ಚೌಕ, ಬೆಂಗಳೂರು-560 002.

ಕಾಮಗಾರಿ ಸಂಖ್ಯೆ ಪ್ರಮಾಣಪತ್ರ

Job Number Certificate



Copy	Number : 060-21-000001	
Ward : 060 Sagayarapuram	Zone : East	Name of Work : Operation and Maintenance for a period of 1 year Up-graded Effluent Treatment Plant at Tannery Road Slaughter House Bangalore
Division : Pulakeshinagar	Year : 2021	
Estimate : 8703000.00 (Current Works) Rupees Eighty Seven Lakh Three Thousand	Comm. Approval : Para 9 / 09-May-2020	EE Details : User Name : HoCaoCw1 Create Date : 01-Jul-2020 13:30:05.515 Remarks : As Approved by Govt. of Karnataka vide No UDD-MNY-2020 (E) dated 13-5-2020 and T and F Committee meeting Subject No.15-2020-21. dated 22-06-2020.
Nature : New	Catagory : Additional Works	CW Details : User Name : CwCen Create Date : 03-Jul-2020 11:59:30.093 Remarks :
Department : Engineering Division	Type : Other	Zone Details : User Name : CwCen Create Date : 03-Jul-2020 11:59:36.625 Remarks :
Subtype : Others	Budget Head : P2166 Maintenance of Abattoir	CAO Details : User Name : HoCao Create Date : 03-Jul-2020 14:34:41.75 Remarks :
DDO : ddo070 Executive Engineer Pulikeshinagar East Zone	CE : xx	
EE : xx		
		Printed on : 03-Jul-2020 14:36 Print Count : 2
76785365352407098/76785365352407098/76785365352407098/76785365352407098/76785365352407098/		
Note: This is a computer generated certificate. Any manual alteration / entry will invalidate this document.		

B. Hayath  
ಬಿಬಿಎಂಪಿ ಕಾರ್ಯದರ್ಶಿ  
ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ  
ಬೆಂಗಳೂರು-560 002  
3/7/2020

1  
2  
3  
4  
5  
6  
7  
8  
9  
10  
11  
12  
13  
14  
15  
16  
17  
18  
19  
20  
21  
22  
23  
24  
25  
26  
27  
28  
29  
30  
31  
32  
33  
34  
35  
36  
37  
38  
39  
40  
41  
42  
43  
44  
45  
46  
47  
48  
49  
50  
51  
52  
53  
54  
55  
56  
57  
58  
59  
60  
61  
62  
63  
64  
65  
66  
67  
68  
69  
70  
71  
72  
73  
74  
75  
76  
77  
78  
79  
80  
81  
82  
83  
84  
85  
86  
87  
88  
89  
90  
91  
92  
93  
94  
95  
96  
97  
98  
99  
100

1  
2  
3  
4  
5  
6  
7  
8  
9  
10  
11  
12  
13  
14  
15  
16  
17  
18  
19  
20  
21  
22  
23  
24  
25  
26  
27  
28  
29  
30  
31  
32  
33  
34  
35  
36  
37  
38  
39  
40  
41  
42  
43  
44  
45  
46  
47  
48  
49  
50  
51  
52  
53  
54  
55  
56  
57  
58  
59  
60  
61  
62  
63  
64  
65  
66  
67  
68  
69  
70  
71  
72  
73  
74  
75  
76  
77  
78  
79  
80  
81  
82  
83  
84  
85  
86  
87  
88  
89  
90  
91  
92  
93  
94  
95  
96  
97  
98  
99  
100

8		Electrical	Repairs, Supplying and fixing of lights to BBMP, Doctors quarters and Maternity Homes coming under shanthinagara and CV Ramanagara Constituency	10.00	
9		Electrical	Repairs, Supplying and fixing of lights to BBMP Doctors quarters and Maternity Homes coming under shanthinagara and CV Ramanagara Constituency	3.00	
<b>Total</b>				<b>200.00</b>	
<b>SI No 08 Budget Code: 05-220406 M &amp; R of Primary Health Centers P-3572</b>					
SI No	Division	Ward no & Name	Name of the works	Amount (Rs in lakhs)	Remarks
Budget Not Alloted for East Zone					
<b>SI No.09 Budget Code: 05-220410 Repairs &amp; Maintenance - Buildings Slaughter houses/Abattoit P2166</b>					
SI No	Division	Ward no & Name	Name of the works	Amount (Rs in lakhs)	Remarks
1	Pulikeshinagara	60- Sagavapuram	Repair Works Of Large Animal Section In Dhoddy In Ward No 60 Sagayapuram for the year 2021-22	25.00	
2	Pulikeshinagara		Repairs Works Of Small Animal Section In Dhoddy In Ward No 60 Sagayapuram for the year 2021-22	25.00	
3	Pulikeshinagara		Repairs Works of Bhoty Stalls In Large And Small Animal Section In Dhoddy In Ward No 60 Sagayapuram for the year 2021-22	25.00	
<b>Total</b>				<b>75.00</b>	
<b>SI No 10 Budget Code:05-220801 Water Supply (Annually for Maintenance &amp; Repairs per (As demanded by Citizens) P1802</b>					
SI No	Division	Ward no & Name	Name of the works	Amount (Rs in lakhs)	Remarks
1	Shanthinagara	89-Jougupalya	Repairs & Maintenance & Providing Borewell & Pipeline works in ward no 89, Jougupalya for the year 2021-22	20.00	

